

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	SC 10004/2017 (FRAMING OF CHARGE OR PLEA)		State by Huliya Police Vs Halappa. G	P.P Jagadeesh.B.D
(SC/0010004/2017)				
: SC/0010004/2017				
2	SC 10014/2019 (FRAMING OF CHARGE OR PLEA)		State by Chikkanayakanahalli Police Vs Chikkobalaiah N	Public Prosecutor B.P.Rajendraprasad
3	SC 10024/2019 (FRAMING OF CHARGE OR PLEA)		State by Honnavalli Police Vs Veerabhadraswamy	Public prosecutor
4	SC 10040/2019 (FRAMING OF CHARGE OR PLEA)		State by Honnavalli Police Vs Manjamma	Public Prosecutor B.P.Rajendraprasad
5	CRL.A 10013/2019 (JUDGEMENT) IA/1/2019		Javeed Pasha Vs State by Tiptur Town Police, Tiptur	Sathish.B Public Prosecutor
<u>11.00 AM to 02.00PM</u>				
6	CRL.R.P. 10022/2020 (NOTICE) IA/1/2020		Narayanappa Vs Thashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
7	CRL.R.P. 10025/2020 (NOTICE) IA/1/2020		Kyathaiah C alias Kyathappa Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Venu.C
8	CRL.R.P. 10026/2020 (NOTICE) IA/1/2020		R.M. Ramesh Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Venu.C
9	CrI.Misc. 10280/2020 (NOTICE)		K.N. Muniraju Vs STATE BY TURUVEKERE POLICE	Gururaja.T.N
10	CRL.R.P. 10034/2019 (ARGUMENTS)		Manjegowda Vs STATE BY TIPTUR RURAL POLICE	Jagadeesh.B.D
11	CRL.R.P. 10037/2019 (ARGUMENTS)		Vinay D.R. Vs State by Chikkanayakanahalli Police	Jagadeesh.B.D

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12	CRL.A 10023/2018 (Respondent Arguments) IA/1/2018 IA/2/2018		Kantharaju Vs Dhrakshyani	Udayashankar T T N.R.R
Cases listed below are adjourned due to Covid 19				
13	CRL.R.P. 10009/2019 (await records)	22-12-2020	B. Kumar Vs G. Latha	Krishnamurthy.B.G Lakshman.H
14	CRL.A 10008/2019 (await records) IA/1/2019 IA/2/2019	22-12-2020	B.C. Varadachar Vs Chinna Devi	K.N. Gururaja

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<u>02.45 PM to 05.45PM</u>				
1	EX 10063/2020 (NOTICE)		M/s Shriram City Union Finance Ltd., Vs Harsha	Ajay.B.N
2	EX 10064/2020 (NOTICE)		M/s Shriram City Union Finance Ltd., Vs Sunil	Ajay.B.N
3	EX 10065/2020 (NOTICE)		M/s Shriram City Union Finance Ltd., Vs Nagaraju	Ajay.B.N
4	EX 10066/2020 (NOTICE)		M/s Shriram City Union Finance Ltd., Vs Ravikumar	Ajay.B.N
5	EX 10067/2020 (NOTICE)		M/s Shriram City Union Finance Ltd., Vs Channakeshava	Ajay.B.N
6	Civil Misc. 10007/2019 (EVIDENCE)		Puttamma Dead by L.R.s. Vs The Superintendent Engineer (Electrical)	G.B. Adarsh
7	M.V.C. 959/2019 (EVIDENCE)		Ayesha Siddika Vs Somashekar.D.B	Sathish.B
8	M.V.C. 962/2019 (EVIDENCE)		Yogananda Vs Mustak.K.K	B.Sathish
9	M.V.C. 172/2020 (EVIDENCE)		Pushpavathi Vs Mohamed Meraj Hasan	Krishnamurthy H R K S
10	Civil Misc. 10032/2015 (ARGUMENTS) IA/1/2019		Huchamma Vs THE EXECUTIVE ENGINEER (KPTCL)	M.E.N H.L
(Civil Misc./0010032/2015)				
: Civil Misc./0010032/2015				
11	R.A. 10012/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		S.Vijayalakshmi Vs Srinivas Dead by LRs	Krishnamurthy.B.G
(R.A./0010012/2018)				
: R.A./0010012/2018				

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12	R.A. 10033/2018 (ARGUMENTS) IA/1/2018		JAYAMMA Vs CHIKKANNAPPA	Krishnamurthy.B.G
13	Ex.A. 10001/2018 (ARGUMENTS)		State Bank of India Vs R. Horakerappa	
14	M.V.C. 1125/2018 (JUDGMENTS)		Pooja.Y Vs Jayamurthy	H.R.K B.M
15	M.V.C. 39/2018 (EVIDENCE)		T.R. Raghu Vs P. Sridhara	T.R. Chikkaranganna
16	M.V.C. 638/2018 (EVIDENCE)		Manjunath @ Manjanna Vs T.M.Shivaprasad	Raghu.T.K
17	R.A. 10025/2018 (hear on I.A) IA/1/2018 IA/2/2018		Mohammad Anwar Sab Vs Noorjan	Udayakumar T.K
18	R.A. 10030/2018 (hear on I.A) IA/1/2018		Drakshyinamma Vs The Land Acquisition Officer, Tiptur.	Adarsh.G.B C.N.G
19	P and SC 10003/2020 (hear on I.A)		Krishnamurthachar Vs NIL	Somasundar S
20	P and SC 10010/2020 (hear on I.A)		G.S. Rangaswamy Vs NIL	S. Gopalakrishna
21	P and SC 10011/2020 (hear on I.A)		D.G. Rani Vs NIL	K.M. Shadakshari
22	P and SC 10017/2020 (hear on I.A) IA/1/2020 IA/2/2020		Shanthala N.S. Vs Nil	Karunakar.M.B
23	O.S. 10001/2015 (HEARING ON MEMO)		T.S.Channegowda Vs M.S.Manjula	A.M.V B.D.J

(O.S./0010001/2015)
: O.S./0010001/2015

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	A.S. 10001/2018 (HEARING ON MEMO) IA/1/2018		M/s Fiza Developers and Intra-Trade Pvt. Ltd. - represented by its Managing Director - B.M. Farookh Vs M/s Balaji Produce Company - represented by its partner Ravindra Kumar Bhuwalka	Krishnamurthy.B.G C.N.K
(A.S./0010001/2018)				
: A.S./0010001/2018				
11.00 AM to 02.00PM				
25	O.S. 10001/2018 (HEARING)		Shadaksharaiah Vs Shivappa	Ramaswamy Iyengar K.S
26	EX 10010/2019 (HEARING) IA/1/2019		M/s Vistaar Financial Services (P) Ltd Vs Jayanna	Kavitha H.N.
27	P and SC 10007/2019 (HEARING)		Suresh S/o late Chandriah Vs Nil	K.S.Sreedhara
28	P and SC 10012/2020 (HEARING)		Nanjamma Vs Nil	H.S.Krishnegowda
29	P and SC 10015/2020 (HEARING)		S.V. Mamatha Vs Nil	Somasundar S
30	P and SC 10016/2020 (HEARING)		Lakshmidevi Vs Nil	Somasundar S
31	P and SC 10018/2020 (HEARING) IA/1/2020 IA/2/2020		Usha M.S. Vs Nil	Sreedhara.K.S
32	P and SC 10020/2020 (HEARING) IA/1/2020		Shashikala Vs Nil	M.R. Girish
33	M.V.C. 401/2018 (EVIDENCE)		Chikkegowda Vs Lakshamma	Manjunathaswamy.G.R Venu.C
34	Civil Misc. 10030/2014 (ARGUMENTS)		S.H.Chandrashekaraiiah Vs THE EXECUTIVE ENGINEER (KPTCL)	MSS

(Civil Misc./0010030/2014)

: Civil Misc./0010030/2014

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35	M.V.C. 196/2018 (FOR OBJECTION)		M.C. Chandan alias Chandan Kumar Vs Y.C. Raghu	T.S. Rajesh
36	Civil Misc. 7/2013 (Respondent evidence)		V.L.DAYANANDA MURTHY Vs THE EXECUTIVE ENGINEER (KPTCL)	P.R.J B.S.K
(Civil Misc./0000007/2013)				
: Civil Misc./0000007/2013				
37	Civil Misc. 10057/2014 (Respondent evidence)		J.K.MAHESHWARAI AH Vs THE EXECUTIVE ENGINEER (KPTCL)	Rajanna. T B.S.K
(Civil Misc./0010057/2014)				
: Civil Misc./0010057/2014				
38	Civil Misc. 10033/2018 (FOR ENQUIRY)		Shivaiah Vs The Superintendent Engineer (Electrical)	Adarsh.G.B T.N.A
39	Civil Misc. 10001/2019 (FOR ENQUIRY)		H.M. Mallikarjunaiah Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Lakshman.H
40	R.A. 10019/2019 (Respondent evidence) IA/1/2019		Doddahalaiah dead by Lrs Vs Special Land Acquisition Officer, Tumkur	G.B. Adarsh
Cases listed below are adjourned due to Covid 19				
41	M.V.C. 1316/2019 (written statement of R2)	09-12-2020	Shanthakumara Vs Srinivasamurthy	Krishnamurthy H R B M
42	M.V.C. 1525/2019 (written statement of R2)	09-12-2020	Eraiah Vs Dhananjaya	Krishna Murthy.H.R
43	M.V.C. 1527/2019 (written statement of R2)	09-12-2020	Jayamma Vs Rukmini	Krishnamurthy.H.R
44	M.V.C. 1529/2019 (written statement of R2)	09-12-2020	Narasimharaju.G Vs Bharath.K.S	Krishnamurthy.H.R
45	M.V.C. 1530/2019 (written statement of R2)	09-12-2020	Mallikarjunaiah Vs Harsha.B.M	Krishnamurthy.H.R
46	M.V.C. 1531/2019 (written statement of R2)	09-12-2020	Dilip.B Vs Shamsudeen.K.M	Krishnamurthy H R

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47	M.V.C. 87/2020 (written statement of R2)	09-12-2020	Gangadhar Vs Nagaraju	Krishnamurthy H R
48	M.V.C. 581/2020 (NOTICE)	15-12-2020	Sunandamma Vs Yuvaraja H.P.	Manjanna G.
49	M.V.C. 592/2020 (NOTICE)	15-12-2020	Sowbhagyamma Vs Jagadish S.	M.C.Nataraju
50	M.V.C. 598/2020 (NOTICE)	15-12-2020	Vijay H.S. Vs Gopalakrishna N.	B.Sathish
51	EX 10099/2019 (NOTICE)	12-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs D.N. Yashodharaiah	Ajay.B.N
52	EX 10100/2019 (NOTICE)	12-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs S.G. Gangadharaiah	Ajay.B.N
53	EX 10101/2019 (NOTICE)	12-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Keerthi Prasad	Ajay.B.N
54	EX 10011/2020 (NOTICE)	12-02-2021	M/s Vistaar Financial Services (P) Ltd Vs Shivaprasanna B.R.	K.R. Dayananda
55	EX 10012/2020 (NOTICE)	12-02-2021	M/s Vistaar Financial Services (P) Ltd Vs H.R.Siddaraju	K.R. Dayananda
56	EX 10013/2020 (NOTICE)	12-02-2021	M/s Vistaar Financial Services (P) Ltd Vs Sudhakar	K.R. Dayananda
57	EX 10019/2019 (Arrest Notice)	12-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs T.N. Mukunda	Ramachandraiah.H.C
58	EX 10045/2019 (APPEARANCE OF PARTY)	12-02-2021	M/s Shriram City Union Finance Ltd., Vs Kumar	Ajay.B.N
59	EX 10155/2018 (STEPS)	12-02-2021	M/s Shriram City Union Finance Ltd., Vs Mohammed Dada Peer	Ajay.B.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	EX 10164/2018 (STEPS)	12-02-2021	M/s Shriram City Union Finance Ltd., Vs Mahesh	Ajay.B.N
61	EX 10036/2019 (STEPS)	12-02-2021	M/s Shriram City Union Finance Ltd., Vs Venkatesh	Ajay.B.N
62	R.A. 10036/2019 (STEPS) IA/1/2019 IA/2/2019	12-02-2021	Girijamma Vs Shanthamma	Ramaswamy Iyengar K.S
63	R.A. 10005/2020 (STEPS) IA/1/2020	12-02-2021	Shivanna Vs D.S.Nagarathna @ Nalina	B.G.Krishnamurthy
64	EX 10076/2019 (await notice)	12-02-2021	M/s Shrirama Transport Finance Co. Ltd., Vs Rafiq Ahmed	Ajay.B.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	ECA 2/2015 (ARGUMENTS)		Nayaz Vs Habeekhan	
(ECA/0000002/2015)				
: ECA/0000002/2015				
2	M.V.C. 416/2015 (ARGUMENTS)		SHANKARAMANI Vs ORIENTAL INSURANCE CO. LTD.	
3	R.A. 17/2015 (ARGUMENTS) IA/1/2015		CITY MUNICIPAL COUNCIL. Vs 1 DR. S.RAMESH BABU. 2. DR. KAVITHA.	
4	R.A. 26/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		H.S.CHANDRASHEKAR Vs BILWARAJ.T.G.	S.SOMASUNDAR
5	R.A. 28/2015 (ARGUMENTS)		BASAVAI AH @ BASAVARAJU Vs UGRAIAH	T.K. UDAYKUMAR
6	R.A. 29/2015 (ARGUMENTS) IA/1/2015		LAKKAI AH Vs THIMMAIAH	K.N. GURURAJ
7	R.A. 32/2015 (ARGUMENTS)		DHANALAKSHMI Vs THRIVENI	BHARATHRAJ
8	R.A. 1/2016 (ARGUMENTS)		THIMMAIAH Vs THIMMEGOWDA	K.S. RAMASWAMY IYENGAR
(R.A./0000001/2016)				
: R.A./0000001/2016				
9	M.V.C. 1038/2015 (ARGUMENTS)		THYAGARAJU Vs YOGISHA	T.S.T B.SATHISH
(M.V.C./0001038/2015)				
: M.V.C./0001038/2015				
10	R.A. 9/2016 (ARGUMENTS)		GAYAZ UNNISA Vs 1(a) DILDARKANTHUM	TKU
11	M.V.C. 1295/2015 (ARGUMENTS)		Nil Vs Nil	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	M.A. 3/2016 (ARGUMENTS)		Jayadevaiah @ Jayamma Vs N.Shankarappa	
(M.A./0000003/2016) : M.A./0000003/2016				
13	R.A. 22/2016 (ARGUMENTS)		Lingaraju Vs Vishwanatha	
14	M.A. 9/2016 (ARGUMENTS)		C.Narayanachar Vs N.C.Chandrashekar dead by LRS.	Shivakumar
(M.A./0000009/2016) : M.A./0000009/2016				
15	R.A. 54/2016 (ARGUMENTS)		Kariyamma Vs B.M.Rajappa	KSRI
(R.A./0000054/2016) : R.A./0000054/2016				
16	R.A. 63/2016 (ARGUMENTS)		Parameshavaiah Vs Mallikarjunaiah	KSRI
(R.A./0000063/2016) : R.A./0000063/2016				
17	R.A. 2/2017 (ARGUMENTS)		Shivangamma Vs Usha	TNA
18	R.A. 32/2018 (ARGUMENTS)		Mudlabovi Vs The State of Karnaraka by Chief Secretaty	H.C. Ramachandraiah
19	R.A. 33/2018 (ARGUMENTS)		Eshwarappa Vs The State of Karnataka By Chief Secretary	H.C. Ramachandraiah
20	R.A. 34/2018 (ARGUMENTS)		Shankarshetty Vs The State of Karnataka, Chief Secretary	H.C. Ramachandraiah
11.00 AM to 02.00PM				
21	O.S. 23/2020 (SUMMONS)		CANARA BANK by its Rajesh Kumar Thakur Vs Shivashankaramurthy	Nagabhushan T.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	O.S. 30/2020 (Plaintiff Evidence) IA/1/2020 IA/2/2020		T O Lathamani Vs Manjunath	D. Vasanthkumar
23	O.S. 32/2020 (Amended plaint) IA/1/2020		Lakshmidēvi Vs Gangamma	K.R. Dayananda
24	O.S. 40/2020 (SUMMONS) IA/1/2020 IA/2/2020		Latha T N Vs Gowamma	Chandrashekar N
25	M.V.C. 1371/2018 (Respondent Evidence.)		Manjula M.C. Vs Vani.K.Hebbar	H.R.Krishnamurthy
26	M.V.C. 459/2019 (Petitioner Evidence.)		Karthik.R.M. Vs B.R.Somashekhar	Krishnamurthy H.R.
27	O.S. 12/2020 (NOTICE) IA/1/2020		Praveenkumar Vs Manjunath	M.R. Puttaraju
28	M.C. 86/2019 (HEARING)		Inchara (Bindu) Vs Nil	B.Suresh
29	R.A. 12/2012 (ARGUMENTS) IA/1/2012		REVANASIDDAPPA REVANASIDDAPPA AND ANOTHER Vs A.S.PANCHAKSHARAIHAH AND OTHERS	H.P. MAHALINGAPPA
30	O.S. 23/2012 (ARGUMENTS)		G.S.SHEELA Vs H.K.LALITHAMMA AND OTHERS	K.S. RAMASWAMY IYENGAR
31	R.A. 16/2012 (ARGUMENTS)		N.VRUSHABENDRA Vs UMESHA	T.K. UDAYKUMAR
32	M.C. 59/2020 (FIRST HEARING)		T.P. Namratha Vs K.V. Bharath Achar	Udayakumar T.K
Cases listed below are adjourned due to Covid 19				
33	R.A. 36/2018 (ARGUMENTS)	07-12-2020	Nagaraju Vs The State of Karnataka Chief Secretary,	M.C.Nataraju
34	R.A. 40/2018 (ARGUMENTS) IA/1/2018	07-12-2020	R.M.Mallikarjunaswamy Vs B.S.Nataraju	Raghu.T.K

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35	R.A. 41/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	07-12-2020	K.Visweswara Sharma Vs Immaddi Karibasava Deshikendra Mahaswamiji	Ramaswamy Iyengar K.S
36	R.A. 42/2018 (ARGUMENTS) IA/1/2018	07-12-2020	S.P.Yatheesh Vs Chikkamma	Udayakumar T.K
37	R.A. 43/2018 (ARGUMENTS)	07-12-2020	Shivanna Vs The Chief Secretary, The State of Karnataka P	Nataraju.M.C
38	R.A. 46/2018 (ARGUMENTS)	07-12-2020	N.Chandrashekaraiah Vs Thimmegowda Dead by his Lrs	Krishnamurthy.B.G
39	R.A. 47/2018 (ARGUMENTS) IA/1/2018	07-12-2020	Mohammed Younus Saleem Vs D.M.Shashishekar	M.R.Girish
40	R.A. 6/2019 (ARGUMENTS)	07-12-2020	Shambulingamma Vs M.L. Channegowda	K.R. Dayananda
41	R.A. 14/2019 (ARGUMENTS)	07-12-2020	Nanjappa Vs Basavalinpappa	S. Somasundar
42	M.A. 4/2019 (ARGUMENTS) IA/1/2019	07-12-2020	Umesh Vs S. Shivapanchakshari	C.Venu
43	R.A. 17/2019 (ARGUMENTS) IA/3/2019 IA/1/2019 IA/2/2019	07-12-2020	M. Basavaraju Vs N. Sujatha	Ramaswamy Iyengar K.S
44	R.A. 31/2019 (ARGUMENTS) IA/1/2019	07-12-2020	B.S. Nagarajashetty Vs Ashwathanarayana	Nagabhushan T.N
45	M.C. 28/2017 (EVIDENCE)	13-01-2021	R.K.Sathish Vs K.Mamatha	DV

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<u>11.00 AM to 02.00PM</u>				
1	Crl.Misc. 135/2020 (Petitioner Evidence.)		Mohammed Noorulla Vs The Registrar	K.S.Syed Zahir Hussain
2	Crl.Misc. 156/2020 (Petitioner Evidence.)		H.C. Ramesh Vs The Registrar	H.N. Shankaramurthy
3	Crl.Misc. 179/2020 (NOTICE)		Mohammed Gowse Vs The Registrar, CMC, Tiptur	H.N. Shankaramurthy
4	C.C. 506/2019 (EVIDENCE)		State by Tiptur Town Police Vs Salma	APP
5	C.C. 628/2011 (EVIDENCE)		TOWN POLICE TIPTUR Vs MANJUNATHA @ BABU@KALKERE MANJ	T.N.NAGABHUSHAN
6	C.C. 328/2019 (For HBC)		State by Tiptur Town Police Vs Manjunatha @ Kalkere Manja	APP
7	C.C. 329/2019 (For HBC)		State by Tiptur Town Police Vs Manjunatha @ Kalkere Manja	APP
8	C.C. 442/2019 (For HBC)		State by Tiptur Town Police Vs Manjunatha @ Kalkere Manja	Person
9	C.C. 443/2019 (For HBC)		State by Tiptur Town Police Vs Manjunatha @ Kalkre Manja	Person
10	Crl.Misc. 182/2020 (FIRST HEARING)		Megha Y.P. Vs Shamanth M.S.	P. Lakshmi
Cases listed below are adjourned due to Covid 19				
11	P.C.R. 114/2020 (FIRST HEARING)	11-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Paramesh	D.Vasanthakumar
12	P.C.R. 148/2020 (Sworn Statement)	18-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Kishore J	D. Vasanthkumar
13	P.C.R. 204/2020 (Sworn Statement)	18-12-2020	Yashoda C.S. Vs M.R. Vijaykumar	Nataraju.M.C
14	P.C.R. 255/2020 (Sworn Statement)	18-12-2020	U.S. Boralingaiah Vs Allabakash.A	Yogananda.M.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	P.C.R. 267/2020 (Sworn Statement)	18-12-2020	Sunil. S Vs Shobharani C.R.	Manjunathaswamy.G.R
16	P.C.R. 268/2020 (Sworn Statement)	18-12-2020	B.S. Nanjegowda Vs S.Srinivas	Jagadeesh.B.D
17	P.C.R. 269/2020 (Sworn Statement)	18-12-2020	H.G. Manjunatha Vs Kishor. B.S	C. Venu
18	P.C.R. 270/2020 (Sworn Statement)	18-12-2020	H.G. Manjunatha Vs Kishor. B.S	C. Venu
19	C.C. 317/2019 (EVIDENCE)	18-02-2021	Gurukula Co-Operative Society Limited by its K.S., Ningappa Vs Rathnamma	Shekar H.N
20	C.C. 318/2019 (EVIDENCE)	18-02-2021	Gurukula Co-Operative Society Limited by its K.S. Ningappa Vs B.R. Chandrashekar	Shekar H.N
21	C.C. 963/2018 (APPEARANCE OF ACCUSED)	18-02-2021	State by Tiptur Town Police Vs Shivakumara	APP
22	C.C. 729/2019 (APPEARANCE OF ACCUSED)	18-02-2021	Mallikarjunaswamy B.N. Vs Girish	Mallikarjuna K.M.
23	C.C. 44/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Sri Kanaka Multi purpose Co Operative Society Ltd., Tiptur. Vs Virupaksha	Ramachandraiah.H.C
24	C.C. 47/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Bhagiratha Multipurpose Co- operative Society Limited by its Manjunatha K.M. Vs M.N. Narasimhamurthy	K.R. Dayananda
25	C.C. 48/2020 (APPEARANCE OF ACCUSED)	18-02-2021	Bhagiratha Multipurpose Co- operative Society Limited by its Manjunatha K.M. Vs Rangaiah	K.R. Dayananda
26	C.C. 58/2020 (APPEARANCE OF ACCUSED)	18-02-2021	M.N.Prakash Vs Kavitha D Thakur	Ajay.B.N
27	C.C. 152/2020 (APPEARANCE OF ACCUSED)	18-02-2021	State by Tiptur Town Police Vs Auto seena Alias Sreenivasa	APP

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE (SR. DN.) & JMFC

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 170/2020 (APPEARANCE OF ACCUSED)	18-02-2021	M/s Shrirama Transport Finance Co. Ltd Vs Yoganandamurthy G.C	K.R. Dayananda
29	C.C. 13/2018 (NBW to Accused)	18-02-2021	M/s Akshayakalpa Farms and Foods Pvt. Ltd, Tiptur. Vs Balamma	Ajay.B.N

(P.C.R./0000133/2017)

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Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 276/2016 (Further cross of PW1)		B. Bhoomika Vs B.S. Bhyregowda	
2	O.S. 41/2012 (JUDGEMENT) IA/2/2012 IA/6/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		G.R. RAVEESH Vs RAJASHEKARAI AH	H.LAKSHMAN M.K. DAKSHINAMURTHY
3	O.S. 309/2014 (JUDGEMENT) IA/1/2014 IA/2/2014		N.D.KUMAR Vs N.K.PRABHAKAR	K.B.LINGAPPA
4	O.S. 365/2013 (ORDERS)		SHIVAIAH Vs PARASHURAMA AND 9 OTHERS	
5	EX 109/2019 (For clarification,)		T. Anandakumar Vs G.N.Vishwanth	Shivaramaiah
6	O.S. 303/2020 (For clarification,) IA/1/2020		Uday Kumar Vs Rangashetti	M.R. Girish
<u>11.00 AM to 02.00PM</u>				
7	O.S. 31/2018 (NOTICE)		Nagaraju Vs Shivamma	Ramachandraiah.H.C
8	O.S. 87/2015 (Cross of PW1) IA/2/2015 IA/1/2015		KAMALAMMA Vs RANGAMMA	BHARATHRAJ
9	O.S. 75/2016 (Cross of PW1)		H.B. Chandramma Vs Veena Dinesh	
10	O.S. 5/2017 (For Objection)		Premalatha. H.I Vs H.N. Ashoka	
11	O.S. 289/2011 (HEARING) IA/1/2011		H. SHIVALINGAIAH Vs H.RAMANNA	
12	O.S. 93/2014 (Steps) IA/1/2014 IA/2/2014		BIBIJAN Vs AFROZE BANU	K.S. RAMASWAMY IYENGAR

CONCILIATION

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri.Dasari Kranti Kiran
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 263/2014 (A.D.R.) IA/1/2014 IA/2/2014		MANJUNATHA @ KUMARASWAMY AND ANOTHER Vs K.R. SHIVANNA	K.S. RAMASWAMY IYENGAR
14	EX 93/2013 (EVIDENCE)		N.G.RENUKARADHYA Vs PANDURANGA	K.S. RAMASWAMY IYENGAR
15	O.S. 55/2014 (EVIDENCE) IA/1/2014 IA/2/2014		C.N. SREENIVASAMURTHY Vs S.NANJAPPA	S.K SATYANARAYANA
16	O.S. 71/2014 (EVIDENCE) IA/1/2014 IA/2/2014		H.G. REVANNA Vs SMT. GANGALAMMA AND 4 OTHERS	H. LAKSHMAN
17	O.S. 9/2015 (EVIDENCE) IA/2/2015 IA/1/2015		NARASAMMA Vs CHIKKANNA	K.B.LINGAPPA
18	O.S. 171/2015 (EVIDENCE) IA/2/2015 IA/1/2015		RAMASUBRAMANYAM Vs S.L. DAYANANDA	B.L.ROOPA
19	O.S. 309/2015 (EVIDENCE)		CHANDRASHEKARAIH Vs JAYAMMA	G.R. MANJUNATHSWAMY
20	O.S. 393/2015 (EVIDENCE)		VIJAYALAKSHMI Vs THIMMAMMA	B.P. RAJENDRAPRASAD
21	O.S. 453/2015 (EVIDENCE) IA/1/2015		PARVATHAMMA Vs RAMAKKA	KALYANAKUMAR N.K.
22	O.S. 99/2018 (EVIDENCE)		Shivanna Vs Shankaraiah	M.R. Girish
23	O.S. 221/2019 (Further chief of PW1)		Nagaraj Vs Ramesh	Krishnappa M.D.
24	O.S. 87/2013 (Defendant Evidence)		SRINIVASAMURTHY ANOTHER Vs BASAVARAJU ANOTHER	T.K. UDAYKUMAR
25	O.S. 377/2013 (Defendant Evidence) IA/1/2013 IA/2/2013		SREEDEVI Vs J.M.BASAVARAJU	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 477/2014 (Further cross of PW1) IA/1/2014 IA/2/2014		SOHAN.R.GOWDA Vs M.C.RUDRANNA	H.C. RAMACHANDRAIAH
Cases listed below are adjourned due to Covid 19				
27	EX 21/2015 (Amended Plaintiff)	21-01-2021	MAHADEVAMMA Vs SHASHIKALA	B. SATHISH
28	O.S. 391/2016 (Amended Plaintiff)	21-01-2021	Pushpa Vs Rathnamma	
29	O.S. 298/2017 (Settlement)	21-01-2021	Prabhuswamy Vs Lathamani	M.C. NATARAJ
30	O.S. 59/2016 (EVIDENCE)	21-01-2021	Channamma Vs Rangaramaiah	
31	O.S. 64/2016 (EVIDENCE)	21-01-2021	N. Eshwaraiah Vs Chief Secretary	
32	O.S. 65/2016 (EVIDENCE)	21-01-2021	T.N. Thilottama Vs General Manager of Union of India	
33	O.S. 78/2016 (EVIDENCE)	21-01-2021	T.S. Prasanna Kumar Vs A. Janardhana Setty	
34	O.S. 155/2016 (EVIDENCE)	21-01-2021	R. Maheshwaraiah Vs D.M. Jyothi prakash	
35	O.S. 206/2016 (EVIDENCE)	21-01-2021	Veena. M.R. Vs Boregowda	
36	O.S. 281/2016 (EVIDENCE)	21-01-2021	Gangadhara Vs Renukamma	
37	O.S. 71/2018 (EVIDENCE) IA/1/2018 IA/2/2018	21-01-2021	MR. M. YOGEEESH Vs SRI KASHI VISHVANATHA SWAMY TEMPLE TRUST REP BY ITS 1.G.V. SREEKANTA SHETTY 2. G.V. AMARENDRA KUMAR	Venu.C

(O.S./0000071/2018)
: O.S./0000071/2018

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Sri.Dasari Kranti Kiran
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 100/2018 (EVIDENCE)	21-01-2021	Sri. Immadi Karibasava Desikendra Mahaswamiji Peetadhipathi R/by P.A holder Renuka Y.B. Vs Yogananda G.P.	Shekar H.N
39	O.S. 347/2018 (EVIDENCE) IA/1/2018 IA/2/2018	21-01-2021	Shivananjappa Vs Ranga Swamy	Sathish.B
40	O.S. 215/2019 (EVIDENCE)	21-01-2021	Doddaiah Vs Channaiah	Karunakar.M.B
41	O.S. 152/2016 (Sumons to Defendant/s)	21-01-2021	Sudhakara. B.S. Vs Shanthamma	
42	P and SC 1/2020 (Paper publication)	21-01-2021	Nitheesh K K Vs Nil	Nataraju.M.C
43	O.S. 223/2015 (Compliance of U. Sec 89 of CPC) IA/2/2015 IA/1/2015	21-01-2021	UMADEVI M.B. Vs SHASHIKUMAR A.M.	K.N. GURURAJ
44	O.S. 174/2016 (Compliance of U. Sec 89 of CPC)	21-01-2021	Parvathamma Vs M. Gangappa	
45	O.S. 195/2016 (Compliance of U. Sec 89 of CPC)	21-01-2021	Hanumakka Vs Narasamma	
46	O.S. 202/2016 (Compliance of U. Sec 89 of CPC)	21-01-2021	S.N. Subramanya Vs Lakshmidevi	
47	O.S. 177/2017 (Compliance of U. Sec 89 of CPC)	21-01-2021	Renukamma Vs Ashok	
48	O.S. 290/2017 (Compliance of U. Sec 89 of CPC)	21-01-2021	C.S. Shankaraiah Vs Mamtaz Begum	T.N. ASHAKIRAN
49	O.S. 79/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018	21-01-2021	Imran Vs H.S. Anantha Padmanabha Gupta	Ajay.B.N
50	O.S. 191/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018	21-01-2021	Rajashekar G.R. Vs Commissioner	Udayakumar T.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 231/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018	21-01-2021	G.T. Anupama Vs Mahesha	Somasundar S
52	O.S. 321/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018	21-01-2021	Siddaiah Vs C.H. Shankrappa	Fouzia Khanam
53	O.S. 1/2019 (Compliance of U. Sec 89 of CPC) IA/1/2019	21-01-2021	B.R. Kavitha Vs T.R. Sujatha	Udayakumar T.K
54	O.S. 111/2019 (Compliance of U. Sec 89 of CPC)	21-01-2021	Karnataka Bank Ltd., Vs A.B. Nagaraju	Sreedhara.N.N

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Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	CrI.Misc. 268/2020 (NOTICE)		Udayakumar M.S. Vs The Thahsildar, Tiptur	K.O.Shivakumar
SS TO WITNESSES				
2	C.C. 922/2012 (EVIDENCE)		RURAL PS Vs A1. LALITHA BAI	T.K. UDAYKUMAR
3	C.C. 1051/2012 (EVIDENCE)		RURAL POLICE TIPTUR Vs CHANDRANAYAK	M.K. DHAKSHINAMURTHY
4	C.C. 644/2013 (EVIDENCE)		TIPTUR RURAL PS Vs BANUPRAKASHA	
5	C.C. 42/2014 (EVIDENCE)		RURAL P S Vs NATHARAMU	
6	C.C. 2201/2014 (EVIDENCE)		RURAL P.S. TIPTUR Vs B. RAVI	
7	C.C. 1721/2015 (EVIDENCE)		K.B. CROSS P.S. Vs KRISHNAPPA S.	
8	C.C. 2356/2015 (EVIDENCE)		RURAL P.S. TIPTUR Vs NAGARAJU	
9	C.C. 941/2016 (EVIDENCE)		Tiptur Rural Police Station Vs CHANDRAKUMAR	H.S.BASAVARAJU
(C.C./0000941/2016)				
: C.C./0000941/2016				
10	C.C. 1375/2016 (EVIDENCE)		Tiptur Rural Police Station Vs Basavaraju	
11	C.C. 936/2016 (Reissue B/w to CW)		Tiptur Rural Police Station Vs Kalleshappa	
12	C.C. 933/2016 (Reissue B/w to CW)		Tiptur Rural Police Station Vs Vishwanatha. D.L.	
13	C.C. 1371/2016 (Reissue B/w to CW)		Kibbanahalli Police Vs Udayakumar	
14	C.C. 1637/2017 (Reissue B/w to CW)		Kibbanahalli Police Vs Mrutyunjaya	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 133/2020 (ORDERS)		Ningamma Vs The Thahsildar, Tiptur	Shashibhushan G.M.
16	Crl.Misc. 132/2020 (Paper publication)		Ningamma Vs The Thahsildar, Tiptur	Shashibhushana G.M.
Cases listed below are adjourned due to Covid 19				
17	C.C. 1561/2013 (SUMMONS)	21-01-2021	RURAL POLICE TIPTUR Vs SHASHIDHAR	
18	C.C. 45/2014 (SUMMONS)	21-01-2021	RURAL P S Vs DINESH	
19	Crl.Misc. 152/2017 (SUMMONS)	21-01-2021	T.C. Anusha Vs H.M. Sandeep	
(Crl.Misc./0000152/2017) : Crl.Misc./0000152/2017				
20	Crl.Misc. 227/2017 (SUMMONS)	21-01-2021	Vedashree G.R. Vs G.S. Raghu	R.JAGANATH
(Crl.Misc./0000227/2017) : Crl.Misc./0000227/2017				
21	Crl.Misc. 75/2015 (NOTICE)	21-01-2021	LATHA Vs DEVARAJU	VENKATESH
22	Crl.Misc. 269/2020 (NOTICE)	21-01-2021	E.S.Panchakshari @ Panchaksharaiah Vs The Thahsildar, Tiptur	Jagadeesh.B.D
23	C.C. 2317/2014 (Cross of PW1)	21-01-2021	MS.NANDINI MILK PRODUCERS CREDIT CO- OPERATIVE SOCIETY BY ITS SECRETARY Vs PADMAMMA	
24	C.C. 2492/2014 (Cross of PW1)	21-01-2021	D.B.LAKSHMANAGOWDA Vs D.R.GIRIRAJU	S.SOMASUNDAR
25	C.C. 757/2016 (Cross of PW1)	21-01-2021	L. Prakash Vs H.J. Panchakshari Gowda	
(C.C./0000757/2016) : C.C./0000757/2016				

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Sri.Dasari Kranti Kiran
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Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	Crl.Misc. 364/2016 (Petitioner Evidence)	21-01-2021	Bharathi G.K. Vs Mahesh B.L.	M.S. JITHENDRA KUMAR M.C. NATARAJ
(Crl.Misc./0000364/2016)				
: Crl.Misc./0000364/2016				
27	Crl.Misc. 85/2018 (Petitioner Evidence)	21-01-2021	Kumaraiah Vs The Thahsildar, Tiptur	Lingappa.K.B
28	C.C. 793/2016 (For Plea)	21-01-2021	Nandini Milk society r-p its secretary GPA holder G P Kusuma Vs Manohara N	
29	C.C. 1026/2016 (For Plea)	21-01-2021	Shashikala Vs Kaleelulla	
(C.C./0001026/2016)				
: C.C./0001026/2016				
30	C.C. 1127/2016 (For Plea)	21-01-2021	Tiptur Rural Police Station Vs Ravishankar	
(C.C./0001127/2016)				
: C.C./0001127/2016				
31	C.C. 543/2017 (For Plea)	21-01-2021	K.B. Shanthakumar Vs K.N. Narasimhaiah	
(C.C./0000543/2017)				
: C.C./0000543/2017				
32	C.C. 710/2017 (For Plea)	21-01-2021	K V Sunil Vs S B Sunil Bhushan	
33	C.C. 912/2017 (For Plea)	21-01-2021	Kibbanahalli Police Vs Chidananda D	
(C.C./0000912/2017)				
: C.C./0000912/2017				
34	C.C. 947/2017 (For Plea)	21-01-2021	P Prabhakar Vs K Nagaraju	
35	C.C. 1024/2017 (For HBC)	21-01-2021	Tiptur Rural Police Station Vs Naveen	
36	C.C. 1067/2017 (For HBC)	21-01-2021	The PSI Tiptur Rural PS Vs Munesh	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	C.C. 1130/2017 (For Plea)	21-01-2021	The City Municipal council R-P by Its Commissioner Vs M N Prashanth	
38	C.C. 1131/2017 (For Plea)	21-01-2021	The City Municipal Council R-P by Commissioner Vs M N Prashanth	
39	C.C. 1132/2017 (For Plea)	21-01-2021	The City Municipal Council Tiptur R-P by its Commissioner Vs M N Prashanth	
40	Crl.Misc. 70/2020 (Paper publication)	21-01-2021	Rajappa H. Vs The Thahsildar, Tiptur	M. Dakshinamurthy
41	Crl.Misc. 71/2020 (Paper publication)	21-01-2021	Rajappa H. Vs The Thahsildar, Tiptur	M. Dakshinamurthy
42	Crl.Misc. 72/2020 (Paper publication)	21-01-2021	Rajappa H. Vs The Thahsildar, Tiptur	M.K. Dakshinamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	EX 111/2019 (NOTICE)		S. Shamala @ Kathyayini Vs B.N. Mallikarjunaiah	Udayakumar T.K
2	O.S. 368/2019 (NOTICE)		Corporation Bank Rep by its Branch Manager B.V. Harinath Vs Savitha	Nataraju.M.C
3	EX 3/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020		Indra Vs Chandrakala	Chandrappa B.G
4	EX 19/2020 (NOTICE)		Honnamma Vs Badamma dead by LRs.	N.V.S
5	O.S. 356/2020 (NOTICE) IA/1/2020		H.B. Shivashankarappa Vs R. Vivekananda	Nataraju.M.C
6	O.S. 458/2012 (For Objection)		SRIDESHADA VEERASHAIVA SAMAJA R OF REPRESENTED BY ITS PRESIDENT SRI. N.G.PUTTARAJU Vs N.J. MADHUSUDHANA	T.K. UDAYKUMAR
7	O.S. 134/2012 (Steps)		H.V. SRINIVASAMURTHY Vs HONNAVALLI SREE RAMA MANDRI VISHVASATHA MANDALI H.N. VENKATARAMAIAH AND 2 OTHERS	K.N. GURURAJ K.N. GURURAJ
8	O.S. 482/2014 (Steps) IA/1/2014 IA/2/2014		G.SRINIVASA SETTY Vs H.N.LALITHAMMA	MALI MARIYAPPA
9	EX 29/2016 (Steps)		Vs	
10	EX 72/2019 (Steps)		Padma Vs Vijay	Somasundar S
11	O.S. 44/2019 (EVIDENCE)		Umadevi Vs M. Eshanna	Ramaswamy Iyengar K.S
12	O.S. 48/2019 (EVIDENCE)		Balaraju Vs Swamy	Sathish.B
13	O.S. 64/2019 (EVIDENCE)		Hassan Shariff Vs Tabasum	Manjunathaswamy.G.R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 136/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Ningappa Vs Shivananjappa	K B Lingappa
15	O.S. 210/2019 (EVIDENCE) IA/1/2019		Nataraj S.M. Vs A.H. Thimmegowda	Somasundar S
16	O.S. 254/2019 (EVIDENCE)		Nanjappa Vs Kempaiah	Somasundar S
17	O.S. 214/2015 (ARGUMENTS)		AMJAD ALI Vs PUTTAPPA	UMESH RAO
18	O.S. 222/2019 (Sumons to Defendant/s) IA/1/2019 IA/2/2019		Rangaswamy Vs Nataraju	H.P. Mahalingappa
19	O.S. 6/1994 (Await orders)		N.G. Chandriah Vs Gowramma	
20	FDP 6/2015 (Await final report)		T.B. HARISH DED BY L.RS Vs BASAVARAJU	K.T.CHANDRASHEKAR
21	O.S. 299/2017 (Compliance of U. Sec 89 of CPC) IA/1/2017		Shahajahan alias Sadik Pasha Vs Reshma	S.V. SHOBHADEVI
11.00 AM to 02.00PM				
22	O.S. 332/2019 (SUMMONS) IA/1/2019		Gangamma Vs Parvathamma	Nataraju.M.C
23	O.S. 48/2020 (SUMMONS)		Lakshmiddevamma Vs Malligamma	Udayakumar T.K
24	O.S. 414/2012 (NOTICE) IA/2/2012 IA/1/2012 IA/3/2012		SURESH T.K. 2 OTHERS Vs VENKATAMMA 2 OTHERS	H.P. MAHALINGAPPA B.G.KRISHNAMURTHY
25	O.S. 145/2016 (NOTICE)		Geetha Vs Siddegowda	
26	EX 1/2018 (NOTICE)		Smt. K.P. Vijayalakshmi Vs Sridhar	Ajay.B.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	EX 69/2019 (NOTICE)		Shriram Chits (Karnataka)Pvt.Ltd. Vs Kumaranna	Yatheesh Kumar C.R.
28	O.S. 260/2009 (ISSUES)		SHANTHAMMA AND ANOTHER Vs M.BYRAPPA AND 6 OTHERS	
29	EX 144/2013 (Settelment)		SRI. RAM CHITSK PVT LTD. Vs N.B. PARVATHAMMA AND 4 OTHERS	
30	O.S. 227/2017 (EVIDENCE) IA/1/2017		H.N. Halappa Vs Bangalore Electricity supply co.Ltd., Rep by its Executive Engineer	S.SOMASUNDAR
31	O.S. 430/2018 (EVIDENCE) IA/1/2018		M.R. Ramegowda Vs Hongegowda	K.R. Dayananda
32	O.S. 42/2019 (EVIDENCE) IA/1/2019		Mahalingappa Vs Panchayath Development Officer	Channakeshava.B.K
33	O.S. 43/2019 (EVIDENCE)		Umadevi Vs M. Eshanna	Ramaswamy Iyengar K.S
CROSS EXAMINATION OF DW				
34	O.S. 426/2013 (EVIDENCE) IA/1/2013 IA/2/2013		R.S. SHANKARAPPA Vs R.S. CHANNEGOWDA	
Cases listed below are adjourned due to Covid 19				
35	O.S. 102/2020 (SUMMONS) IA/1/2020	17-12-2020	Geetha B.R Vs Gowramma	Sathish.B
36	O.S. 208/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-12-2020	Chikkanarasaiah Vs The President	Manjunathaswamy.G.R
37	O.S. 338/2020 (SUMMONS) IA/1/2020	17-12-2020	Channabasappa Vs Shankarappa	Raghu.T.K
38	O.S. 266/2014 (NOTICE) IA/1/2014 IA/2/2014	17-12-2020	DEVADASAPPA Vs SHIVAMMA	SHIVKUMAR
39	O.S. 234/2015 (NOTICE)	17-12-2020	AKKAMAHADEVI Vs REVANASIDDAIAH AND 4 OTHERS	BHARATHRAJ

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40	EX 39/2016 (NOTICE)	17-12-2020	Nanamma dead by her LRs Vs Konamma, dead by her LRs	C.CHANNEGOWDA
41	O.S. 94/2017 (NOTICE)	17-12-2020	Radhamma Alias Rajamma Vs Siddhesh	
42	EX 18/2017 (NOTICE)	17-12-2020	Manager, Karnataka Bank, Nonavinakere, Tiptur Tq. Vs R.L. Vasanth	
43	EX 14/2018 (NOTICE)	17-12-2020	Kadaramma Vs Eramma	Sathish.B
44	O.S. 205/2017 (Cross of PW1)	17-12-2020	Roopa Vs Gangamma	
45	O.S. 262/2017 (Cross of PW1)	17-12-2020	S. Ranganatha Vs Gangamma	K.S. RAMASWAMY IYENGAR
46	O.S. 292/2019 (For Objection) IA/1/2019 IA/2/2019	17-12-2020	Lingaraju H.B. Vs Basavalingaiah	H Lakshman
47	H.R.C. 2/2019 (For Objection)	17-12-2020	M.S. Vasudevamurthy Vs Prathibha	S.K. Sathyanarayana
48	O.S. 188/2020 (For Objection) IA/1/2020 IA/2/2020 IA/3/2020	17-12-2020	Puttamma Vs Siddalingaiah	H.Lakshman
49	O.S. 214/2019 (Writter Statement)	17-12-2020	T.B. Krishnamurthy Vs Dattatreya Ganapati Shet	Nagabhushan T.N
50	O.S. 254/2020 (Writter Statement)	17-12-2020	H.S.Nagarajasetty Vs Manapuram General Finance and Leasing Limited, By its deputy General Manager	Ajay.B.N
51	O.S. 4/2014 (HEARING) IA/1/2014	17-12-2020	B.R. SATHISHA Vs R.N. GANGADHARA	K.S.SREEDHARA
52	O.S. 532/2014 (HEARING)	17-12-2020	BASAVARAJU.B.S. Vs GOWRAMMA	BHARATHRAJ
53	FDP 2/2018 (HEARING) IA/1/2018	17-12-2020	Akkamahadevi Vs Siddagangamma	Sathish.B

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54	O.S. 314/2018 (HEARING) IA/1/2018 IA/2/2018	17-12-2020	B.N. Shivalingappa Vs B.N. Nagaraju	Lakshman.H
55	FDP 7/2019 (HEARING)	17-12-2020	Shanthamma Vs Doddamma	Somasundar S
56	EX 16/2013 (Steps)	17-12-2020	SRI.RAM CHITS TIPTUR Vs ANILKUMAR AND ANOTHER	
57	O.S. 230/2013 (Steps) IA/1/2013 IA/2/2013	17-12-2020	N.C. KUMAR Vs SAB JAN YUSUF SHARIFF	S.SOMASUNDAR
58	O.S. 88/2014 (Steps) IA/1/2014 IA/2/2014	17-12-2020	SHOBHA AND ANOTHER Vs SMT. RUKMINIYAMMA AND 2 OTHERS	
59	EX 4/2015 (Steps)	17-12-2020	G.R.PUTTARAJU Vs G.S.RANGASWAMY	M.R. GIRISH
60	O.S. 434/2015 (Steps) IA/2/2015 IA/1/2015	17-12-2020	H.R.NAGARAJASHETTY Vs PRABHVATHAMMA	S.V. SHOBHADEVI
61	O.S. 262/2016 (Steps)	17-12-2020	Proprietor, R. Basavalingaiah and sons, Tiptur Vs K.P. Balaramegowda	
62	O.S. 40/2017 (Steps)	17-12-2020	Shankaralingaiah H.s. Vs Gangadhara Shetty	
63	EX 13/2017 (Steps)	17-12-2020	S.B Pavithra Vs Dharanesh (Srihari)	
64	O.S. 136/2017 (Steps)	17-12-2020	Shobha Vs Channabasavaiah	
(O.S./0000136/2017)				
: O.S./0000136/2017				
65	EX 27/2017 (Steps)	17-12-2020	Nagarathna Vs Shivanandappa	
66	EX 30/2017 (Steps)	17-12-2020	Sasalu Chasnnabasappa and sons by its partner S.V. Suryank Vs R. Jayanna Alias R. Dhananjaya	

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67	O.S. 222/2017 (Steps) IA/2/2017 IA/1/2017	17-12-2020	B.R. Lingaraju Vs Mines Rajanna	
68	FDP 12/2017 (Steps)	17-12-2020	A.N. Nethravathi Vs Siddappa	S.SOMASUNDAR
69	EX 38/2017 (Steps)	17-12-2020	B.N. Bhagyalakshmi Vs Subbareddy	K.S. RAMASWAMY IYENGAR
70	FDP 19/2017 (Steps)	17-12-2020	Kannappa dead by Lrs. Radhamma Vs Gowramma	Somasundar S
71	EX 19/2018 (Steps) IA/1/2018	17-12-2020	K. Lakshmipathy Vs Basheer Ahmad	Venu.C
72	O.S. 186/2018 (Steps)	17-12-2020	G. Shivaswamy Vs T.G. Mangalakumari	K.N. Gururaju
73	FDP 16/2018 (Steps)	17-12-2020	Shashikala Vs Nagarathnamma	M.R. Girish
74	EX 6/2019 (Steps)	17-12-2020	Syndicate Bank Vs Umesh	Mohamed Afroze Ahamed
75	EX 14/2019 (Steps)	17-12-2020	Syndicate Bank Vs Rathnamma	Mohamed Afroze Ahamed
76	O.S. 58/2019 (Steps) IA/1/2019 IA/2/2019	17-12-2020	Nagarathnamma N. Vs Thimmamma	Ramaswamy Iyengar K.S
77	EX 92/2019 (Steps)	17-12-2020	M/S Shriram Chits (Karnataka) Pvt. Ltd., Vs Dinesh	Yatheeshkumar C.R.
78	O.S. 288/2015 (Amended Plaint)	18-12-2020	PRAMEELA BAI Vs SUBHADRA BAI	BHARATHRAJ
79	O.S. 232/2019 (EVIDENCE) IA/1/2019	30-12-2020	Manjula Vs Huchappa	Nataraju.M.C
80	O.S. 240/2019 (EVIDENCE)	30-12-2020	Syndicate Bank by its Manager Susmitha Sudharshan Vs S.H.Kariyappa	Ajay.B.N

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81	O.S. 252/2019 (EVIDENCE)	30-12-2020	Mahadevaiah Vs Jayamma	M.R. Girish
82	O.S. 266/2019 (EVIDENCE) IA/3/2019 IA/1/2019 IA/2/2019	30-12-2020	Jayesh S. Mehta Vs H.M. Narayana	Ajay.B.N
83	O.S. 270/2019 (EVIDENCE)	30-12-2020	Syndicate Bank Vs Srikantaiah	Ajay.B.N
84	O.S. 162/2016 (Plaintiff Evidence)	30-12-2020	Shantha Vs M.N Kumaraswamy	
85	O.S. 259/2017 (Plaintiff Evidence)	30-12-2020	Lingaraju Vs Shankarappa	T.K. UDAYKUMAR
86	O.S. 62/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	30-12-2020	Sannappa Vs C.B. Swamy	Fouzia Khanam
87	O.S. 170/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	30-12-2020	Sathyamurthy Vs G.S. Shivamurthy	Shekar H.N
88	O.S. 118/2019 (Plaintiff Evidence) IA/3/2019 IA/1/2019 IA/2/2019	30-12-2020	Umadevi Vs Commissioner	M.R. Puttaraju
89	O.S. 174/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	30-12-2020	K.S. Shivananjappa Vs Ravish	Shobhadevi. S.V

Dangling IA:

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<u>11.00 AM to 02.00PM</u>				
1	C.C. 873/2015 (SUMMONS)		N.V. KERE PS Vs GANGADHARA. T.L.	
2	C.C. 698/2016 (SUMMONS)		Nonavinakere Police Vs Channaiah	
3	C.C. 1254/2014 (EVIDENCE)		HONNAVALLI POLICE Vs SYED GULZAR AND OTHER	
4	C.C. 1842/2014 (EVIDENCE)		N.V.KERE POLICE Vs DEVARAJU SHIVANNA	
5	C.C. 1745/2015 (EVIDENCE)		NONAVINAKERE P.S. Vs SHIVAKUMARASWAMY M.S. ALIAS SHIVAKUMAR M.S.	
6	C.C. 1840/2015 (EVIDENCE)		NONAVINAKERE P.S. Vs MANJUNATHA NAGARAJU	
7	C.C. 1880/2015 (EVIDENCE)		HONNAVALLI POLICE Vs BASAVARAJU	
Cases listed below are adjourned due to Covid 19				
8	C.C. 779/2020 (SUMMONS)	11-01-2021	Honnnavalli Police Vs Govardhana	State by Complainant
9	C.C. 780/2020 (SUMMONS)	11-01-2021	Honnnavalli Police Vs Madhusudhana	State by Complainant
10	C.C. 936/2017 (Re-Issue NBW to Accused)	11-01-2021	Dayananda char, Vs Dinesh	
(C.C./0000936/2017)				
: C.C./0000936/2017				
11	C.C. 1142/2017 (Issue NBW to Accused)	11-01-2021	Dakshinamurthy Vs R.G.Manjunath	
12	C.C. 332/2018 (Issue NBW to Accused)	11-01-2021	Nonavinakere Police Vs Ranga @ Ranganatha	Shivamma
13	C.C. 559/2018 (Issue NBW to Accused)	11-01-2021	Honnnavalli Police Vs Santhakumar K.T.	State by complainant

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14	C.C. 1090/2016 (EVIDENCE)	11-01-2021	Honnavalli Police Vs Lakshman	State by complainant
15	CrI.Misc. 582/2016 (EVIDENCE)	11-01-2021	Premalatha Vs Ashok	
16	C.C. 136/2019 (EVIDENCE)	11-01-2021	Nonavinakere Police Vs Thirthakumar	State by complainant
17	CrI.Misc. 79/2019 (EVIDENCE)	11-01-2021	Kanthamani H.S. @ Kathyayini @ Siddaganga H.S. Vs Mahesh K. @ Rohith	Somasundar S
18	C.C. 176/2019 (EVIDENCE)	11-01-2021	Honnavalli Police Vs Narayanakumara	State by Complainant
19	C.C. 696/2019 (EVIDENCE)	11-01-2021	Smt. Kavitha Vs B.V. Kotresh	Sathish.B
20	C.C. 1507/2017 (For clarification,)	11-01-2021	Honnavalli Police Vs Srinivasa	
21	C.C. 587/2019 (For Charge,)	11-01-2021	Nonavinakere Police Vs Chandrappa	State by Complainant

Dangling IA: